

**In the National Company Law Tribunal, Jaipur**

**Item No. 01**

**CP No. (IB)-24/9/JPR/2020**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**M/s Jagannath Convertors Pvt. Ltd.**

**.....Applicant/Petitioners**

**VS.**

**M/s Triveni Polytech Pvt. Ltd.**

**.....Respondent**

**Order delivered on 22.01.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

**For Petitioner (s) : Manoj Kumar Gurjar, CS**

**For Respondent(s) : None appeared.**

**ORDER**

Heard the submissions made by the Company Secretary (CS) appearing on behalf of the Operational Creditor. The Company Secretary has sought three days time to get familiarize himself with the paper book. The request of CS is acceded to. Post the matter to 30.01.2020.

Sd/-

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd/-

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**